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C.A.No. 5004 OF 1997
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ITEM No.1B. COURT No. 2 SECTION IIIA@@
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S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5004/1997.@@
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M/S. BIRLA CEMENT WORKS Appellant

VERSUS

CENTRAL BOARD OF DIRECT TAXES & ORS. Respondents

(Heard by Hon'ble Bharucha, Hegde and Sabharwal,JJ.)

Date : 28/02/2001 This Appeal was called on for pronouncement of@@
AAAAAAAAAA
judgment today.

CORAM :
HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s) Mr. Praveen Kumar, Adv.@@
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For Respondent (s) Mr. B.V.B. Das,Adv.@@
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Ms. Sushma Suri, Adv.

The Court made the following
O R D E R

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Hon'ble Mr. Justice Y.K. Sabharwal pronounced the
judgment of the court, allowing the civil appeal.

Parties are left to bear their own costs.

REPORTABLE.@@
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(Manju Sharma)
AR-cum-PS

(Shelly Sengupta)
Court Master

(Signed judgment is placed on the file)